

From,

The Chief Engineer  
Municipal Corporation  
Gurugram.

To,

The Registrar General  
National Green Tribunal  
New Delhi.

**Memo No. MCG/EE-HQ/2021/3520**

**Dated. 08/02/2021**

**Subject: Ex. No. 52/2018 of OA No. 454/2018 (Subhash Gupta & Ors. Vs UOI & Ors.) listed before Hon'ble National Green Tribunal, New Delhi.**

This is with reference to order dt 5.10.2020 in the case of **Ex. No. 52/2018 of OA No. 454/2018 (Subhash Gupta & Ors. Vs UOI & Ors and letter dt 14.10.2020** received from Sh. Anil Grover, Sr. Additional Advocate General, Haryana with request to provide response to Hon'ble NGT w.r.t Bioremediation & phytoremediation in storm water drains carrying sewage in Gurugram.

Hon'ble Tribunal directed the State to adopt this process of bio/phyto-remediation as an interim measure. Accordingly, a meeting of the committee was held on 04.11.2019 under the Chairmanship of Sh. Ashok Kheterpal, Chairman, HSPCB for the identification of stakeholder Departments for execution of work for the Bio/ Phyto-Remediation in the compliance of the orders dated 11.09.2019 of Hon'ble NGT in matter of OA No. 6 of 2012-Manoj Mishra Vs. UOI. The Chairman mentioned that the objective of the committee is to identify major stakeholders departments to which work of execution of Bio/phyto-Remediation is to be assigned drain wise.

The agenda was taken up in the committee to identify the major stakeholder departments to which work of execution of Bio/Phyto-Remediation is to be assigned for particular drains. The committee identified two departments for each drain which contribute maximum share

in the quantum of flow. The Municipal Corporation Gurugram was made responsible for carrying out phytoremediation of master storm water drain i.e Leg-1 & Leg -2.

Accordingly, Municipal Corporation Gurugram has engaged M/s WAPCOS Ltd., a Miniratna Public Sector Enterprise under Union Ministry of Jal Shakti, Govt. of India providing consultancy services in water resources sector, as consultant to prepare Detailed Project Report for Phytoremediation/Bio-remediation of master storm water drain ie. Leg-1 & Leg-2 before entering in river Yamuna and same has been submitted by M/s WAPCOS Ltd. for amounting Rs.9.80 Crores. It is expected that the work shall be started before 15/04/2021 and as per timeline mentioned in the DPR the work will take 05 months in its completion after actual start of work at site. Further as per the timeline, the work will be completed with approved specification and quality.

Report is submitted for kind consideration of Hon'ble National Green Tribunal.

  
**Executive Engineer-HQ**  
**for Chief Engineer**  
**Municipal Corporation**  
**Gurugram**

**Endst. No. MCG/EE-HQ/2021/3521-29** **Dated. 08/02/2021**

A copy of the above is forwarded to the following for information & further necessary action please:-

1. The Chief Secretary, Haryana.
2. The Chief Executive Officer, GMDA, Gurugram.
3. The Commissioner, Municipal Corporation Gurugram.
4. Sh. Anil Grover, Sr. Additional Advocate General, Haryana
5. The Additional Commissioner-I, Municipal Corporation Gurugram.
6. Chief Engineer, Infra - II, GMDA, Gurugram
7. The Chief Engineer, Municipal Corporation Gurugram.
8. The Superintending Engineer- I/ II, Municipal Corporation Gurugram.
9. Superintending Engineer (Infra-II), GMDA, Gurugram

  
**Executive Engineer-HQ**  
**for Chief Engineer**  
**Municipal Corporation**  
**Gurugram**